

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

257/59/ND/2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.09.2019.**

**NAME OF THE COMPANY: M/s. Mohan Pillai &Anr. V/s. M/s. Eicher
Motors Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 59

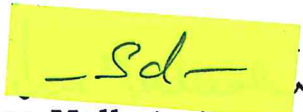
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Lipi Thaptiyal and Mr. Joby P. Varghese, Advocates for the
Petitioner
Mr. Anoop Dawar, Advocate for R-1
Mr. Arpan Behl and Mr. J. D. Baruah, Advocates for R-5

ORDER

Ld. Counsel for the Respondent company prays for further time to file the
reply. Last opportunity is being granted. Be listed for arguments and disposal
on 15th October, 2019.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)